

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. I.A. 71/2021
IN
C.P.(IB)-949(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.02.2021**

NAME OF THE PARTIES: Fonty Supply Chain Solutions Pvt Ltd ...

V/s

Future Supply Chain Solutions Ltd...

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Both sides present. By consent requested short time for settlement proposed.

List this matter on 05.03.2021 for reporting settlement.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)